NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/134/ (IB)/2017

: DECCAN EVENT MANAGEMENT PVT LTD NAME OF THE PETITIONER(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433 (e)(f)

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

DIRECTEDIABLAS

ORDER

Counsel for petitioner called absent. Shri Palaniappan, Director of the respondent company present and stated that the settlement talks between the parties have reached to a final stage and prayed time stating that they are yet to receive certain documents from the Revenue Department for finalising the settlement. He also stated that he received information from the counsel for petitioner that he is unable to attend before the Tribunal due to personal inconvenience and prayed time for making submissions regarding the outcome of the settlement talks. Time extended at request. Put up on 03.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)